

25.07.97 Hon-Mr, S. Das Compts, A.M.

(14)

None for the parties.

list for admission on 09.9.97.


W
A.M.

9.9.97

Hon. Mr S. Dayal AM

None for the applicant. Sri P. Mathur proxy Counsel to Sri N.B. Singh for the respondents 2 files CA with delay condonation application. Delay is condoned & the CA is taken on record. The MA for dismissal will be considered later.

The perusal of the order sheet shows that the learned Counsel for the applicant has not remained present in this case on 11.10.96, 3.2.97, 6.3.97, 25.07.97 and today. Applicant seems to have lost interest in this case & the case is dismissed for default and for non prosecution.


AM

AM